

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:262

ANSWERED ON:01.12.2015

Kashmiri Migrants

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total ex-gratia and loan amount paid to each of the Kashmiri migrants so far, separately;
- (b) the number of Kashmiri pundits living in camps in Jammu & Kashmir and outside the State particularly in Delhi and people displaced so far due to terrorism and internal disturbances in the country;
- (c) the steps taken by the Government to facilitate return of such displaced Kashmiri pandits; and
- (d) the number of families returned to the valley so far and its percentage out of the total number of families displaced?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): The Government is providing cash relief at the rate of Rs.2500/- per head per month (maximum Rs.10000/- per family per month) plus dry ration (9 Kg. Rice, 2 Kg. Atta per person per month and 1 Kg. Sugar per family per month) to eligible 18,250 Kashmiri migrant families living in Jammu. Expenditure incurred by the Government of Jammu and Kashmir in this respect is being reimbursed by Ministry of Home Affairs under Security Related Expenditure (Relief & Rehabilitation) - SRE (R&R). The Government of NCT of Delhi is also providing cash relief of Rs.2500/- per head per month (maximum Rs.10000/- per family per month) to eligible 3,385 Kashmiri migrant families living in Delhi/NCR. Other States are providing relief as per scales fixed by them from their own budget. The total expenditure incurred under SRE (R&R) till September 2015 in respect of the cash/ration relief being paid to the Kashmiri migrants is Rs.1483.94 Crore. However no loan amount has been disbursed from SRE (R&R) to any Kashmiri migrant till date.

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(b): There are about 62,000 registered Kashmiri migrant families in the country, who migrated from the Kashmir Valley due to the onset of militancy/terrorism in the State of Jammu and Kashmir in the early 1990s. About 40,000 registered Kashmiri migrant families are living in Jammu, about 20,000 in Delhi/NCR and about 2000 families are settled in other parts of the country. None of these Kashmiri migrant families is living in camps at present.

(c)&(d): The Government from time to time has announced Packages for return and Rehabilitation of Kashmiri Migrants such as in 2004 and in 2008.

Under Prime Minister's Package 2004, 5242 two room tenements have been constructed in Jammu at four locations (Purkhoo, Muthi, Nagrota and Jagti) and have been allotted to the migrants. Further, 200 flats have been constructed at Sheikhpora in Budgam district (Kashmir Valley) and have been allotted to the migrants on sharing basis, who have joined the State Government service under employment component of Prime Minister's Package 2008. Out of these 200 flats, 31 flats have also been allotted to the local migrants who migrated from their native places to other places within the Kashmir Valley.

A Comprehensive Package amounting to Rs.1618.40 crore was announced by the Government in 2008 for return and rehabilitation of Kashmiri Migrants, which provided for many comprehensive facilities for the migrants e.g. provision of 3000 state government jobs, financial assistance for purchase/ construction of houses, construction of transit accommodations, continuation of cash relief to migrants, scholarship to students, assistance for self-employment, assistance to the agriculturists and the horticulturist, waiver of interest on unpaid loan, etc. The Package is being implemented by the State Government of Jammu and Kashmir. So far state government jobs have been offered to 1963 migrant youths, out of which 1597 have joined. 469 Transit accommodations have been constructed in the Kashmir Valley and allotted to the newly appointed migrant employees under the Package and one family has availed the benefit of Rs.7.5 Lakh for construction of house in the Kashmir Valley.

Besides, the Government of India has recently approved another package involving an estimated expenditure of Rs.2000 Crore for providing additional 3000 state government jobs to the Kashmiri migrants and construction of transit accommodations in the Kashmir Valley for the Kashmiri migrants to whom state government jobs have been provided/ will be provided.

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